

SPECIAL BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/53(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS J. KHETSIDAS MACHINE TOOL WORKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Ankur Singhi, Adv. : For Financial Creditor
Ms. Riti Basu, Adv.
Ms. Piyali Pan, Adv.
Mr. A. Shaw, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record.
3. Post this matter on **11/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**